Annexure - 8

Name of the Corporate Debtor: Satra Property Developers Pvt Ltd; Date of commencement of CIRP: 10-08-2020; List of creditors as on: 12-12-2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in Rup

| | | 1 | | 1 | | | | | | 1 | | | (A | mount in Rupe |
|--------|---|---------------------------|----------------|-----------------------------|-------------------------|-------------------------------------|-----------------------------|---------------------------|---|----------------------------------|---|-----------------------|-----------------------|--------------------|
| Sr. No | Name of creditor | Details of Claim Received | | Details of Claim Admitted | | | | | | | Amount of any | Amount of | Amount of claim | |
| | | Date of Receipt | Amount Claimed | Amount of Claim Admitted | Nature of Claim | Amount covered by Security Interest | Amount covered by Guarantee | Whether Related Party? | % of voting share in CoC, if applicable | Amount of Contingent Claim | mutual dues, that may be set- off | Claim not Admitted | under Verification | Remarks, if any |
| 1 | GMJ & Co. | 19-08-2020 | 17,15,000 | 17,15,000 | Suppy of Goods/Services | - | - | No | - | - | - | - | - | |
| 2 | Ad. Prakash Nalawade | 20-08-2020 | 4,73,412 | 3,91,250 | Suppy of Goods/Services | - | - | No | - | - | - | 82,162 | - | |
| 3 | Deist Buidwell products India Pvt. Ltd | 25-08-2020 | 4,819 | 4,819 | Suppy of Goods/Services | - | - | No | - | - | - | - | - | |
| 4 | Ajmera Constructions | 25-08-2020 | 19,42,968 | 1,87,163 | Suppy of Goods/Services | - | - | No | - | - | - | 17,55,805 | - | |
| 5 | B.K Gala & Associates | 25-08-2020 | 4,50,000 | 4,50,000 | Suppy of Goods/Services | - | - | No | - | - | - | - | - | |
| 6 | Nav Bharat Securities Services | 25-08-2020 | 29,89,190 | 13,63,724 | Suppy of Goods/Services | - | - | No | - | - | - | 16,25,466 | - | |
| 7 | Dipen Trading company Private Limited | 25-08-2020 | 89,18,986 | 44,94,280 | Suppy of Goods/Services | - | - | No | - | - | - | 44,24,706 | - | |
| 8 | Girish Sangani | 26-08-2020 | 33,77,888 | 25,77,661 | Suppy of Goods/Services | - | - | No | - | - | - | 8,00,227 | - | |
| 9 | Hadeed Steel Corporation | 25-08-2020 | 9,83,452 | 9,83,452 | Suppy of Goods/Services | - | - | No | - | - | - | - | - | |
| 10 | HP Enterprises | 24-08-2020 | 10,45,769 | - | Suppy of Goods/Services | - | - | No | - | - | - | 10,45,769 | - | |
| 11 | Lathia Enterprises | 25-08-2020 | 4,18,846 | - | Suppy of Goods/Services | - | - | No | - | - | - | 4,18,846 | - | |
| 12 | Marvel RMC | 24-08-2020 | 1,98,88,445 | 90,72,362 | Suppy of Goods/Services | - | - | No | - | - | - | 1,08,16,083 | - | |
| 13 | Planwell Architects | 25-08-2020 | 3,17,00,000 | 3,17,00,000 | Suppy of Goods/Services | - | - | No | - | - | - | - | - | |
| 14 | Rahul Gethe | 24-08-2020 | 11,60,000 | 11,60,000 | Suppy of Goods/Services | - | - | No | - | - | - | - | - | |
| 15 | RRB Realtors Private Limited | 25-08-2020 | 74,11,324 | 33,29,921 | Suppy of Goods/Services | - | - | No | - | - | - | 40,81,403 | - | |
| 16 | Thoughtrains Designs Pvt Ltd | 24-08-2020 | 3,34,260 | 3,34,260 | Suppy of Goods/Services | - | - | No | - | - | - | - | - | |
| 17 | Vinayak Electrical Works | 25-08-2020 | 5,50,000 | 3,10,751 | Suppy of Goods/Services | - | - | No | - | - | - | 2,39,249 | - | |
| 18 | Ramesh Tiwari (Navkar Security and Facility Services) | 25-08-2020 | 14,48,874 | 10,25,292 | Suppy of Goods/Services | - | - | No | - | - | - | 4,23,582 | - | |
| 19 | Ramu Verma Civil Works | 25-08-2020 | 11,48,505 | 10,45,856 | Suppy of Goods/Services | - | - | No | - | - | - | 1,02,649 | - | |
| 20 | Bhagya Shree Traders | 10-09-2020 | 3,22,874 | 1,79,874 | Suppy of Goods/Services | - | - | No | - | - | - | 1,43,000 | - | |
| 21 | Ferrostonecrete | 31-08-2020 | 44,23,538 | 44,23,538 | Suppy of Goods/Services | - | - | No | - | - | - | - | - | |

Annexure - 8

Name of the Corporate Debtor: Satra Property Developers Pvt Ltd; Date of commencement of CIRP: 10-08-2020; List of creditors as on: 12-12-2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in Rupee

| Sr. No | Name of creditor | Details of Claim Received | | Details of Claim Admitted | | | | | | | Amount of any | Amount of | Amount of claim | |
|--------|-------------------------------------|---------------------------|----------------|-----------------------------|-------------------------|---|-----------------------------|---|---|----------------------------------|---|-------------|-----------------------|-----------------|
| | | Date of Receipt | Amount Claimed | Amount of Claim Admitted | Nature of Claim | Amount covered by Security Interest | Amount covered by Guarantee | Whether Related Party? | % of voting share in CoC, if applicable | Amount of Contingent Claim | mutual dues, that may be set- off | Claim not | under Verification | Remarks, if any |
| 22 | C. J. Goswami and Associates | 30-09-2020 | 59,000 | 59,000 | Suppy of Goods/Services | - | - | No | - | - | - | - | - | |
| 23 | OM ISPAT | 19-11-2020 | 9,22,663 | 9,22,663 | Suppy of Goods/Services | - | - | No | - | - | - | - | - | |
| 24 | Atual Rehman | 24-08-2020 | - | - | Suppy of Goods/Services | - | - | No | - | - | - | - | - | |
| 25 | Crescita lifespaces LLP | 20-08-2020 | 18,76,309 | 16,20,000 | Suppy of Goods/Services | - | - | No | - | - | - | 2,56,309 | - | |
| 26 | Pratik Sheth | 22-09-2020 | 22,90,557 | - | NA | - | - | No | - | - | - | 22,90,557 | - | |
| 27 | G. Chimanalal & Co (Girish Sangani) | 18-09-2020 | 25,80,156 | - | Suppy of Goods/Services | - | - | No | - | - | - | 25,80,156 | - | |
| 28 | Variety Trading Co | 23-02-2021 | 6,49,217 | - | NA | - | - | No | - | - | - | 6,49,217 | - | |
| 29 | Ganesh Venkatraman | | - | - | NA | - | - | No | - | - | - | - | - | |
| 30 | Satra Properties (India) Limited | 20-12-2020 | 2,34,58,085 | 2,26,08,085 | Suppy of Goods/Services | - | - | No, It was related party at the time of Supply of goods/service | - | - | - | 8,50,000 | - | |
| | Total | | 12,25,44,137 | 8,99,58,951 | | | | , , , , , , , , | - | - | - | 3,25,85,186 | - | |

General Notes

- 1. Claims from certain operational creditors have presently not been admitted due to lack of adequate information and / or supporting documentation. As per communication with each of the respective operational creditors, these amounts may be admitted at a later date subject to additional information being provided by the respective operational creditors.
- 2. Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.
- 3. Claims from operational creditors which became due and payable three (3) years prior to the CIRP commencement date and appearing in the audited balance sheet of FY 18-2019 of the corporate debtor, have been admitted subject to the confirmation/approval of the Adjudicating Authority in light of the provisions of the Limitation Act, 1963.